

Mr. Gourab Banerji, Sr. Adv.
Mr. Amit Sibal, Sr. Adv.
Mr. Nakul Dewan, Sr. Adv.
Mr. Abhijeet Sinha, Adv.
Mr. Amit K. Mishra, Adv.
Mr. Mohit Singh, AOR
Mr. Shivam Pandey, Adv.
Ms. Samridhi Hota, Adv.
Ms. Kanika Singhal, Adv.
Mr. Chetan Chawla, Adv.
Mr. Vijayendra Pratap Singh, Adv.
Ms. Roopali Singh, Adv.
Mr. Abhijnan Jha, Adv.
Mr. Arnab Ray, Adv.
Mr. Vedant Kapur, Adv.
Mr. Abhisar Vidyarthi, Adv.
Mr. Pawan Bhushan, Adv.
Mr. S.P. Mukherjee, Adv.
Mr. T.S. Sundaram, Adv.
Mr. Kaustubh Prakash, Adv.
Ms. Neelu Mohan, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Vikram B. Trivedi, Adv.
Mr. Sunil R. Tilokchandani, Adv.
Mr. Nagarkatti Kartik Uday, AOR
Mr. Deepak Joshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned Senior counsels appearing for the parties.

At the commencement of hearing, Hon'ble Ms. Justice Hima Kohli informed the learned Senior counsels appearing for the parties that Her Ladyship and her family members have shares of Reliance Industries Limited and she would recuse from the said case if any of the counsel for the parties has any reservation.

Learned Senior counsels appearing for the parties submit that they have no objection if Her Ladyship hears the matters.

Let notice be issued on Interlocutory Application No.135845/2021 filed by Respondent No.1 - Amazon in Special Leave Petition (Civil) Nos. 13556-13557/2021 seeking appropriate Orders/directions and on Interlocutory Application Nos.137493/2021

and 137945 of 2021 in Special Leave Petition (Civil) Nos.13547-13548 of 2021 filed by the I.D.B.I. Bank seeking impleadement and appropriate orders/directions.

Learned Senior counsels appearing for the other side accept and waive formal notice on the said applications.

Mr. Parag P. Tripathi and Mr. K.V. Vishwanathan, learned Senior counsels appearing for the petitioners in the said Special Leave Petitions submit that they have filed two Special Leave Petitions bearing No.18089/2021 and 18080/2021, which are not on board today, and request that these petitions may also be listed and heard together along with the present Special Leave Petitions on the next date of hearing.

In view of the above, the Registry is directed to list the aforesaid Special Leave Petitions along with the main matters on Tuesday, 23rd November, 2021.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)